

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.3944

TO BE ANSWERED ON THE 9TH DECEMBER, 2016

WELFARE OF CIVILIANS OF CANTONMENT AREA

3944. SHRIMATI P.K. SREEMATHI TEACHER:
SHRI M.B. RAJESH:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has any proposal to provide financial assistance for the well-being / welfare of civilians residing in cantonment area; and
- (b) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

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(डा. सुभाष भामरे)

(a) Ministry of Defence provides financial assistance to Cantonment Boards in the form of Grant-in-aid. Service charges are also paid to Cantonment Boards in lieu of property tax on government buildings situated in Cantonments. These amounts together with their own revenue are utilized for providing civic amenities to civilians residing in Cantonments Area.

(b) Grant-in-aid of Rs. 278,49,68,000/- (Rupees Two Hundred Seventy Eight Crore Forty Nine Lakh Sixty Eight Thousand Only) and Service Charge of Rs. 465,43,68,231/- (Rupees Four Hundred Sixty Five Crore Forty Three Lakh Sixty Eight Thousand Two Hundred Thirty One Only) on account of army / air force / ordnance and other government properties were provided to Cantonment Boards during the financial year 2015-16.

Grant-in-aid of Rs. 16,80,75,000/- (Rupees Sixteen Crore Eighty Lakh Seventy Five Thousand Only) and Service Charge of Rs. 182,84,00,000/- (Rupees One Hundred Eighty Two Crore Eighty Four Lakh Only) on account of army and air force properties has been provided by Ministry of Defence for Cantonment Boards during the financial year 2016-17.
